Annexure-2

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 09/08/2023

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

N L	NIL	Z	NIL	NE NE	Z	Z	Z	Z	N		2	<u>Z</u>	≦
					CoC								
					share in	party?			admitted	60			
					voting	related	Byguarantee	claim	of claim	receipt claimed	receipt		
	verilication	admitted		claim	% of	Whether	Nature of Amount covered Whether	Nature of	Amount	Date of Amount	Date of		
	Claim under	Claimin	gent dues, that may be set on claim not claim ander	contingent						received	rece	No. creditor	6
Kemarks, II	Amount or	Amount of	of Amount of any mutual Amount of Amount of Remarks, if an	Amount of		ted	Details of claim admitted	Det		of claim	Details	Name of Details of claim	SI.

Jitender Kothari

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No. IBBI/IPA-001/IP-/ IP REGISTRATION

P00540/2017-18/ * 10965

RNP Marketing and Cargo Private Limited IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965

Resolution Professional of CIRP of

AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023